

**THE FOLLOWING SPECIALLY IDENTIFIED OLD CASES WILL BE LISTED BEFORE THE DIVISION BENCH IMMEDIATELY
AFTER DUSSEHRA VACATION - 2022**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
1	CCCA/139/1979	M RAMA RAO	S BALCHAND	HYDERABAD
2	AS/2811/1990 IA 1/2003(CMP 53604/2003) IA 2/2003(CMP 53605/2003) IA 3/2003(CMP 53606/2003) IA 1/2004(CMP 6931/2004) IA 2/2004(CMP 7235/2004) IA 3/2004(CMP 9344/2004) IA 4/2004(CMP 9345/2004) IA 5/2004(CMP 9857/2004) IA 6/2004(CMP 30465/2004) IA 7/2004(CMP 30466/2004) IA 8/2004(CMP 30468/2004) IA 9/2004(CMP 30469/2004) IA 10/2004(CMP 30471/2004) IA 11/2004(CMP 30473/2004)	T RAMULU	M RAJAMALLA REDDY GP FOR APPEALS	MEDAK
3	CCCA/86/1993 IA 1/2002(CMP 16305/2002) IA 5/2013(CCCAMP 657/2013) IA 6/2013(CCCAMP 658/2013) IA 7/2013(CCCAMP 660/2013) IA 1/2017(CCCAMP 721/2017)	C RAMESH SAGAR PRABHAKAR PERI	G ANJAPPA L SUDHEER RR: 1 to 7: App by Sri C. Anjappa, Advocate. RR: 8 to 12: Served. RR: 13 & 14: Minor Reptd R-11-Served. Memo filed vide USR No. 764/12. Memo filed vide USr No. 938/12.	HYDERABAD
4	CCCA/87/1993 IA 2/2002(CMP 28384/2002) IA 3/2002(CMP 28385/2002) IA 4/2013(CCCAMP 575/2013) IA 5/2013(CCCAMP 655/2013) IA 6/2013(CCCAMP 656/2013) IA 7/2013(CCCAMP 659/2013) IA 1/2017(CCCAMP 719/2017) CCCA/86/1993	4648/C RAMESH SAGAR PRABHAKAR PERI	1528/G ANJAPPA M DHANANJAY REDDY(SC FOR HUDA) L SUDHEER RR: 1 to 7: App by Sri G. Anjappa, Advocate. R:8> App by Sri Dhanajaya Reddy, Advocate. RR: 9 to 12: Served. RR: 13 & 14: Minor Reptd by R-11. Memo filed vide USr No. 765/12. Appellant No.5: App by Sri Padama Saranappa(6783), vide SR No.37039/2022. Appellant No.5 - App. by Padma Saranappa (6783) in Amendment Petition IA.No.1/2017.	HYDERABAD
5	AS/5429/1994	M/S INDUS LAW FIRM	GP FOR LAND ACQUISITION	MAHABUBNAGAR

6	CCCA/62/1995 IA 1/2017(CCCAMP 462/2017) IA 2/2017(CCCAMP 463/2017) IA 3/2017(CCCAMP 580/2017) IA 4/2017(CCCAMP 581/2017) IA 5/2017(CCCAMP 582/2017) IA 6/2017(CCCAMP 583/2017) IA 7/2017(CCCAMP 584/2017) IA 8/2017(CCCAMP 585/2017) IA 9/2017(CCCAMP 586/2017) IA 10/2017(CCCAMP 587/2017) IA 11/2017(CCCAMP 588/2017)	P RAJAGOPAL RAO	R1 UNSERVED,Memo filed by on behalf of Sri P. Rajagopal Rao, Counsel for Petitioner, RR-1 to 13: not necessary vide CT RR-14 to 16: Servied.	HYDERABAD
7	CCCA/69/1995	M S NARAYANACHARYULU P V VIDYASAGAR	1027/T BHEEMSEN & T V PRANAI KUMAR J SESHAGIRI RAO M ANNAPPA SASTRY	HYDERABAD
8	AS/1113/1996	GP FOR APPEALS	R RAMACHANDRA REDDY	MAHABUBNAGAR
9	AS/1223/1996	GP FOR APPEALS		MAHABUBNAGAR
10	AS/1269/1996	GP FOR APPEALS	R RAMACHANDRA REDDY	MAHABUBNAGAR
11	AS/2323/1996	GP FOR APPEALS	A NARASIMHA REDDY	MAHABUBNAGAR
12	AS/2329/1996	GP FOR APPEALS	K KISHAN	MAHABUBNAGAR
13	AS/2797/1996	SRINIVAS P	GP FOR LAND ACQUISITION A NARASIMHA REDDY SRINIVAS PALLATI	RANGA REDDY
14	AS/2866/1996	NANDA R RAO	VIJAY KUMAR HEROOR	RANGA REDDY
15	AS/711/1997 AS/713/1997	ADDL ADVOCATE GENERAL GP FOR APPEALS	N SUBBA REDDY	RANGA REDDY
16	AS/713/1997	ADDL ADVOCATE GENERAL GP FOR APPEALS	N SUBBA REDDY K P V SUBBA REDDY	RANGA REDDY
17	AS/2916/1997	GP FOR LAND ACQUISITION		MAHABUBNAGAR
18	AS/4457/1997	GP FOR APPEALS		MAHABUBNAGAR
19	AS/441/1998	GP FOR APPEALS		ADILABAD
20	AS/762/1998	M RAMALINGESWARA REDDY	GP FOR APPEALS	MAHABUBNAGAR
21	AS/1127/1998	GP FOR LAND ACQUISITION		ADILABAD
22	AS/3459/1998	NANDA R RAO		MAHABUBNAGAR
23	CCCA/45/1999 CMA/3322/1999 WP/26068/1999	DEEPAK BHATTACHARJEE	N VIJAY SANGEETA BHASKAR	HYDERABAD

24	CCCA/76/1999 IA 1/2022 IA 2/2022	K K WAGHRAY	K ASHOK RAMARAO R RANGANATHAN DUVVA PAVAN KUMAR Memo of Compliance filed by the Appellant vide USR No.30382/2022.(in this Memo: Appellant herein sent notices to Respondent Nos.1 to 14 through Regist Post, RR-1 to 12 retd un served with an endorsement, R-13 Retd unserved, R-14 is served. RR:2, 5, 6, 8, 10 to 12: App by Sri Durga Pavan Kumar(9752), vide SR NO.35525/2022. R-14: App by Sri R. Ranganathan, Advocate vide Sr No.36147/2022. Memo of Compliance filed by the Appellant vide USR No.44731/2022, dt.08.06.2022. Memo of Compliance filed by the Appellant vide USR No.50395/2022, dt.21.06.2022. Memo of Compliance filed by the Petitioner vide USR NO.82835/2022, dt.15.09.2022.	HYDERABAD
25	AS/977/1999	S VENKATESHWAR REDDY	GP FOR APPEALS	MAHABUBNAGAR
26	AS/1706/1999	P GANGAIAH NAIDU	N SUBBA REDDY	RANGA REDDY
27	CMA/2260/1999 CRP/3302/1999	ADDL ADVOCATE GENERAL	KAKARA VENKATA RAO	HYDERABAD
28	CMA/2431/1999	G KRISHNA MURTHY	ADDL ADVOCATE GENERAL R1 SERVED R2 SERVED	HYDERABAD
29	AS/2974/1999	K GULAMDASTHAGIR	VIVEK JAIN	RANGA REDDY
30	CMA/3322/1999	DEEPAK BHATTACHARJEE	VEMURI VENKATESWARA RAO R N REDDY	HYDERABAD
31	AS/20/2000	GP FOR APPEALS	B NARAYANA REDDY	WARANGAL
32	CCCA/216/2000	C SINDHU KUMARI A H RAMA KRISHNA RAO	MAHMOOD ALI A CHANDRA SHAKER	HYDERABAD
33	AS/404/2000	S NIRANJAN REDDY	B MAHENDER REDDY	MEDAK
34	CMA/714/2000	GP FOR ARBITRATION (AP)		HYDERABAD
35	AS/1262/2000	GP FOR APPEALS	S VENKATESHWAR REDDY	MAHABUBNAGAR
36	AS/1266/2000	GP FOR APPEALS		MAHABUBNAGAR
37	AS/1309/2000 IA 1/2002(CMP 10363/2002) IA 2/2002(CMP 38808/2002) IA 1/2003(CMP 5450/2003) IA 3/2006(ASMP 14978/2006) IA 3/2014(ASMP 981/2014)	L RAVICHANDER	THE ADVOCATE GENERAL V TULASI REDDY U S R MURTHY T S ANAND B VENKAT RAMA RAO GP FOR APPEALS S SRINIVAS REDDY M P CHANDRAMOULI	RANGA REDDY
38	AS/1697/2000 IA 2/2013(ASMP 15498/2013) IA 1/2014(ASMP 584/2014)	C SINDHU KUMARI M A K MUKHEED	S MALLA RAO	HYDERABAD
39	CMA/2139/2000	E KALYAN RAM	V B SUBRAHMANYAM R1 DIED VIDE C.O DT 28/7/09 LR PETITION NOT FILED R2 BATTU DUE	MEDAK
40	AS/2160/2000	GP FOR APPEALS	S LAKSHMA REDDY	NALGONDA
41	AS/2566/2000	K HEMALATHA	GP FOR APPEALS	MAHABUBNAGAR

42	AS/2686/2000	GP FOR APPEALS	S LAXMA REDDY	NALGONDA
43	AS/3172/2000	THE ADVOCATE GENERAL	N VASUDEVA REDDY	MAHABUBNAGAR
44	AS/3186/2000	THE ADVOCATE GENERAL	N VASUDEVA REDDY	MAHABUBNAGAR
45	AS/3675/2000	P PRABHAKAR REDDY		WARANGAL
46	AS/3688/2000	GP FOR APPEALS	K RAJI REDDY	MEDAK
47	CCCA/297/2002	THE ADVOCATE GENERAL	CHINNA BASAPPA DESAI BANKATLAL MANDHANI	HYDERABAD
48	AS/1038/2002 IA 1/2005(ASMP 5984/2005)	K VENKATARATNAM		HYDERABAD